

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 3

Tuesday, the 10th September, 2013

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Tuesday, the 10th September, 2013 from 10.00 A.M to 2.35 P.M.).

I. WELCOME TO THE STUDENTS AND TEACHERS OF SANSKAR VALLEY PUBLIC SCHOOL, PATWAPUR GARHI, ROHTAK.

The Parliamentary Affairs Minister welcomed the students and teachers of Sanskar Valley Public School, Patwapur Garhi, Rohtak. sitting in the Visitor's Gallery to see the proceedings of the House.

The Speaker also welcomed them on behalf of the House.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
4	3	1	---	6

(b) Unstarred: 08

III. ANOUCNMENT BY THE MINISTER

The Parliamentary Affairs Minister announced the steps taken by the Haryana Government regarding rationalization of electricity tariff.

Shri Sampat Singh and Shri Devender Kumar Bansal, Members of the Treasury Benches thanked the Government in this regard.

IV. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the Calling Attention Notice No. 12 regarding irregularities/illegalities committed in transfer of Government properties to various trusts between 1999-2005 given notice of by Shri Naresh Sharma M.L.A. He asked Shri Naresh Sharma M.L.A. to read out his notice and the Minister concerned to make statement thereafter.

Shri Naresh Sharma, M.L.A. read out his notice.

The Parliamentary Affairs Minister made the statement thereon.

V. CHANGE OF THE PROGRAMME OF THE HOUSE

On suggestion made by the Parliamentary Affairs Minister and agreed to by the House, the Speaker announced that the duration of the sitting of the House be extended till tomorrow i.e. 11th September, 2013 and the left of the Legislative Business listed in the agenda for today is deferred and will be taken up tomorrow. The House shall meet at 10.00 A.M. and adjourn after conclusion of business entered in the list of Business for the day. Today, the House will adjourn after taking up two Calling Attention Motions listed in the list of Business for today.

VI. CALLING ATTENTION MOTIONS AND STATEMENTS THEREON

(i) The Speaker admitted the Calling Attention Notice No. 37 regarding grant of reservation in jobs under Government/Government Undertakings and Local Bodies as well as in admission in Government/Government aided Educational/Technical/Professional Institutions given notice of by Shri Venod Sharma M.L.A. He asked Shri Venod Sharma M.L.A. to read out his notice and the Minister concerned to make a statement thereafter.

Shri Venod Sharma, M.L.A. read out his notice.

The Parliamentary Affairs Minister made the statement thereon.

(ii) The Speaker admitted the Calling Attention Notice No. 13 regarding launching of Food Security Bill in the State and criteria for preparing the list of beneficiaries thereon given notice of by S/Shri Bharat Bhushan Batra and Aftab Ahmed, M.L.As. The Speaker further informed the House that Shri Sampat Singh and Shri Venod Sharma, M.L.As. had also given Calling Attention Notices No. 33 and 36 respectively on the similar subject so, he clubbed the same with Calling Attention Notice No. 13. They are also allowed to raise their supplementaries. He asked Shri Bharat Bhushan Batra, M.L.A. to read out his notice and the Minister concerned to make a statement thereafter.

Shri Bharat Bhushan Batra, M.L.A. read out his notice.

The Revenue Minister made the statement thereon.

VII. INTIMATION REGARDING ABSENCE.

(i) The Deputy Speaker informed the House that he had received intimation from Capt. Ajay Singh Yadav, Power Minister in which he has expressed his inability to attend the sitting of the House today the 10th September, 2013 as he had to attend Power Minister's Conference in New Delhi.

(ii) The Deputy Speaker informed the House that he had received intimation from Smt. Renuka Bishnoi, M.L.A. in which she has expressed her inability to attend the sitting of the House today 10th September, 2013 due to her ill-health.

VIII. PAPERS LAID ON THE TABLE OF THE HOUSE

The Finance Minister laid papers from Sr. No. 1 to 14 on the table of the House.

The Deputy Speaker occupied the Chair at 11.08 A.M. to 11.34 A.M. and at 1.47 P.M. to 2.35 P.M.

The Sabha then adjourned till 10.00. A.M. on Wednesday, the 11th September, 2013.

CHANDIGARH
DATED 10TH SEPTEMBER, 2013

SUMIT KUMAR
SECRETARY